

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. C.P. (IB)-239(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Limited
VS
Jupiter Landscapes Private Limited.

Appearance

For Petitioner : Dhiraj Mhetre a/w. Nayan Mehar i/b Khaitan Legal
Associates

For Respondent : Adv. Ernest Tuscano a/w. Mr. Ambish Shah Director
of Corporate Debtor

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

The reply filed by the Corporate Debtor has been marked defected on
19.05.2024. The Respondent is directed to cure the defects and ensure that
the reply is reflected on DMS. List on **19.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)